

NVK & AVH

- (3) Mr Babu Cherukara by TGS Swamy
Mr K Prabhakaran, ACGSC for R 1-4 by proxy.

At the request of the counsel of applicant, list for final hearing on 24.2.92.

[Signature]
15.1.92

24.2.92

SPM&AVH

Mr. Babu Cherukara
Mr. K. Prabhakaran-ACGSC

At the request of the learned counsel for the respondents, list for final hearing on 19.3.92.

[Signature] *[Signature]*
24.2.92

NVK & ND

Mr Babu Cherukara.
Mr K Prabhakaran Resse by Proxy. (R-1-4)

Pleadings are Complete. Applicant seeks some more time. List for final hearing on 21-4-92. No further adjt will be given.

[Signature]
ND

[Signature]
Nvk

19/3/92

Mr. Babu Cherukara
Mr. K Prabhakaran
Mr. MR Rajendran Nair

The learned Counsel for the applicant states that the applicant may be permitted to withdraw the O.A. without prejudice to file a fresh O.A. by Mr. P.T. Thomas in his individual Capacity.

21.4.92
(55)

In the interest of justice
the permission is granted with
liberty to Mr. P T Thomas to file
fresh OA, if he has got any
individual grievance.

Hence the OA is
closed as withdrawn.

✓
(AVH)

✓
(SPM)

21-4-92

F.O.
Received today
A
23/5/92

Mr BCP

F.O. Issued
File closed